

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

Co. Appeal No. 35/252(3)/NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2018**

Name of the Company: Ketankumar Patel  
(Symwell Pharmaceuticals Pvt Ltd)

V/s.

Registrar of Companies.

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	PRASHANT PATEL	ADVOCATE	APPELLANT	<i>M Patel</i>
2.				

**ORDER**

Advocate Mr. Prashant Patel is present for the Appellant.

In view of the order passed in IA 185/2018, the instant appeal is also fixed on the same date.

List the matter on 25.09.2018.

*Manorama*

**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 8<sup>th</sup> day of August, 2018